

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/5010/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 6th June, 2023.

Sub: **Casual leave as well as station leave permission.**

Ref:- Your letter No. DJNB/3685, dtd. 06.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.06.2023 as well as station leave permission, with the official vehicle, at own cost, from the evening of 07.06.2023 till the morning of 09.06.2023,** has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/5011/A, dated , 06-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)